

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no.180 of 2012 & IA 319 of 2012 and
Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

Dated: 15th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal no.180 of 2012 & IA 319 of 2012

Shell India Markets Pvt. Ltd. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Jay Savla, Adv.
Ms. Renuka Sahu, Adv.

Counsel for the Respondent(s): Mr. Parag P. Tripathi, Sr.Adv.
Mr. Abhinav Vashisht, Sr.Adv.
with Rajat Navet and PrachiV.Sharma
for Respondent no.1&2
Mr.Vipin Nair and Mr. Prakash Baghel
For R-4

Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013

Reliance Industries Ltd. & Ors. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr.C.S. Vaidyanathan, Sr.Adv.
Mr. K.R. Sasiprabhu and
Ms. Bindu K. Nair, Adv.

Counsel for the Respondent(s): Mr. Parag P. Tripathi, Sr.Adv.
Mr. Abhinav Vashisht, Sr.Adv.
with Rajat Navet and PrachiV.Sharma
for Respondent no.1&2
Mr.Vipin Nair and Mr. Prakash Baghel
for R-4

ORDER

We have heard the learned senior counsel appearing for the appellant in appeal no.181 of 2012.

Post the matter for hearing on **19.2.2013 and 20.2.2013 at 2.30 P.M.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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